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(d) if not, what are the reasons for postponement of these essential Railway projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Yes Sir.

(b) to (d) For Tamluk-Digha and Budge Budge-Namkhana Railway lines, Planning Commission's clearance has not been received. In the case of Raniganj-Mejia-Bankura line, the reappraisal survey carried out in 1983-84, revealed that the project will not be financially viable. In view of the severe constraint of resources, consi-derataion of this project will have to pend till the resources position substantially improves.

## Vacancies in Different Railway Departments in West Benagl

894. SHRI GURUDAS DASGUPTA: Will the Minister of RAILWAYS be pleased to state;

(a) whether Government are aware that a large number of posts are still vacant in different Railway departments in West Bengal;

(b) if so, the number of such vacanciesand

(c) whether Government are going to fill up these vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) Information is being collected and will be laid on the Table of the Sabha.

## Pilferage in Calcutta Dock

395. SHRI GURUDAS DASGUPTA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the pilferage from Calcutta Dock  $ha_s$  become a regular affair;

(b) if so, what are the details of the losses incurred by the Calcutta Dock due to pilferage during the last three years year-wise; and

(c) what steps have been taken to prevent such pilferages?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) Every year there are some incidents of theft and pilferage in Cuilcutta Port. The number of such incidents during the last 3 years and the approximate value of property stolen are as under: —

Year			No. of cases	Value of property stolen
<u> </u>	·			Rs. lakhs
1982-83			666	16-9
1983-84		•	391	15.7
1984-85	•	•	227	3**

(c) The Calcutta Port Trust have taken several direct and indirect measures to check thefts and pilferages. The direct measures include intense patrolling by security forces, proper illumination of operational areas and proper accounting system of cargo handled in docks. Indirect measures include quick clearance of the cargo from the Transit sheds, con-tainerisation etc.

## 896. [Withdrawn] Inspection of Medical Colleges

897. SHRI M. KALYANASUNDA-RAM: Will the Minister of HEA IH AND FAMILY WELFARE he plsaeed to state:

(a) whether it is a fact that under the Indian Medical Council Act, 1966, Secretary of the Medical Council is not supposed/required to go for inspection of the medical colleges,